NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

CP (IB) No. 49/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Mogli Labs (India) Pvt. Ltd. -Vs- Jagabandhu Enterprisers Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. Shaswat Kumar Rout, Advocate
Mr. Vinod Kr. Chaurasia, Advocate
Mr. Iswar Ch. Mohapatra, Advocate

For Respondent (s)

ORDER

Both sides counsel present. Pleadings completed. Respondent counsel submitted that he is intended to settle the matter and sought a month time. Hence, matter is adjourned to report the settlement or to proceed with the matter on 04.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)